

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1630
ANSWERED ON:07.03.2013
WATER MANAGEMENT PACTS
Angadi Shri Suresh Chanabasappa

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether India and Rwanda have recently signed Water Resources Development and Management Pacts;
- (b) if so, the details thereof; and
- (c) the benefits likely to be accrued to both the countries as a result of these pacts?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) Memorandum of Understanding (MoU) on Bilateral Cooperation in Water Resources Development and Management between the Ministry of Water Resources of Government of the Republic of India and the Ministry of Agriculture and Animal Resources of the Republic of Rwanda has been signed on 22nd January, 2013.

(b) The areas of cooperation relates to water resources management in agriculture & capacity building including Marshland & hillside irrigation; Watershed management & water governance; Procedures of planning irrigation projects; Guidelines for water management for irrigation; Crop water requirements; Pressurized & surface irrigation techniques; Water availability and reliability for irrigation projects; Water use efficiency technologies; On farm water management including operation and maintenance; Watershed hydrology, agro climatology, hydro climatology, modeling and river basin management; Preservation of river corridors, water bodies and infrastructure; and Training and capacity building of farmers and functionaries in water management, etc.

(c) The benefits to both the countries will be in terms of sharing of expertise, experiences and technology in the areas of cooperation referred above.